

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ENDORSEMENT

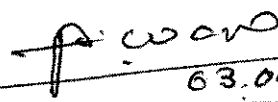
Endt. No. 8634 /  
III-6-5/16 (JJC-59)

Bilaspur, dated 03 /09/2021

Copy of Notification No. F 11-3/2013/WCD/50 dated 31/08/2021 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to :-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chadravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Registrar (Vigilance and I.&E./S.&A.Cell/Judicial), High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*

- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur *for information.*
- (19) District & Sessions Judges, Balod/ Bastar(Jagdalpur)/ Bemetara/ Bilaspur/ Dantewada/Durg/ Raipur/ Korba/ Koriya(Baikunthpur)/ Mahasamund/ Rajnandgaon *for information & necessary action.*
- (20) All Registrars (M)/Joint Registrars (M)/Additional Registrars (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Central Project Coordinator, E-Courts Mission Mode Project-cum-I/c Registrar (Computerization), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) (i) Ku. Shweta Patel, JMFC, Dondilohara (ii) Smt. Anita Dhruw, JMFC, Jagdalpur (iii) Smt. Tanu Shree Gavel, JMFC, Bemetara (iv) Smt. Shweta Shrivastava, JMFC, Bilaspur (v) Shri Vivek Netam JMFC, Dantewada (vi) Smt. Apurva Dangi, JMFC, Durg (vii) Shri Satyanand Prasad, JMFC, Durg (viii) Shri Avinash Toppo, JMFC, Rajim (ix) Shri Brijesh Rai, JMFC, Korba (x) Smt. Archana Bhaskar, JMFC, Baikunthpur (xi) Smt. Ravinder Kaur, JMFC, Mahasamund (xii) Smt. Bhawana Nayak Thakur, JMFC, Rajnandgaon *for information & compliance.*
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (28) All Deputy Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Assistant Registrar / Section Officer / District Establishment / Establishment / Juvenile Justice Cell / Pension / Protocol / Record Room (Admn.), High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Notification in the official web-site of this High Court.

  
63.09.2021  
(DEEPAK KUMAR TIWARI)  
REGISTRAR GENERAL

**Government of Chhattisgarh**  
**Women and Child Development Department**  
**Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar**

**// Notification //**

Nawa Raipur, Atal Nagar, Dated 31 /08/2021

**NO. F 11-3/2013/WCD/50:** In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government, hereby, reconstitutes the Juvenile Justice Board by notifying Judicial Magistrate First Class mentioned in column (4) as Chairman of Juvenile Justice Board, by including Them as Principal Magistrate for the area mentioned in column (3) of the table below, namely:-

**TABLE**

S.No.	Name of the Juvenile Justice Board	Area/Revenue District	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Balod	Balod	Ku. Shweta Patel, JMFC, Dondilohara
2	Bastar(Jagdarpur)	Bastar (Jagdarpur)	Smt. Anita Dhruv, JMFC, Jagdarpur
3	Bemetara	Bemetara	Smt. Tanu Shree Gavel, JMFC, Bemetara
4	Bilaspur	Bilaspur	Smt. Shweta Shrivastava, JMFC, Bilaspur
5	Dantewada	Dantewada	Shri Vivek Netam, JMFC, Dantewada
6	Bijapur	Bijapur	
7	Sukma	Sukma	
8	Durg	Durg	Smt. Apurva Dangi, JMFC, Durg
9	Durg (Additional juvenile justice Board)	Durg	Shri Satyanand Prasad, JMFC, Durg
10	Gariyaband	Gariyaband	Shri Avinash Toppo, JMFC, Rajim
11	Korba	Korba	Shri Brijsh Rai, JMFC, Korba
12	koriya( Baikunthpur)	koriya (Baikunthpur)	Smt. Archana Bhaskar, JMFC, Baikunthpur
13	Mahasamund	Mahasamund	Smt. Ravinder kaur, JMFC, Mahasamund
14	Rajnandgaon	Rajnandgaon	Smt. Bhawana Nayak Thakur, JMFC, Rajnandgaon

By order and in the name of the  
**Governor of Chhattisgarh,**

To  
 Court Manager  
 31/7/2021

(P.S. Dhruv)  
 Deputy Secretary  
 Govt. of Chhattisgarh  
 Department of Women and Child Development

Conti.2

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Endos. NO. F 11-3/2013/WCD/50

Nava Raipur, Atal Nagar, Dated 31/08/2021

Copy Forwarded To:

1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur .
2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no. 7346 III -6-5/16(JIC-59) Bilaspur, dated 29 July 2021
3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur .
4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur.
5. Secretary Govt. of Chhattisgarh, General Administration Department .
6. Honourable District & Session Judge District Balod, Jagdalpur(Bastar) ,Bemetara, Bilaspur, Dantewada,Bijapur,Sukma, Durg, Gariyaband,Korba, Koriya (Baikunthpur), Mahasamund, Rajnandgaon .
7. Director General of Police, Police Headquarter, Raipur.
8. Divisional Commissioner – Raipur, Bilaspur, Bastar, Durg.
9. Director, Directorate of Women and Child Development, Chhattisgarh Raipur .
10. Chairman/ Member (All) Shri/Smt/ku. .... of juvenile Justice Board / Child Welfare Committee
11. Collector, District Balod, Jagdalpur(Bastar) ,Bemetara, Bilaspur, Dantewada,Bijapur,Sukma, Durg, Gariyaband,Korba, Koriya (Baikunthpur), Mahasamund, Rajnandgaon . of Chhattisgarh.
12. Dist. Programme Officer/ District Women and Child Development Officer, Department of Women and Child Development, District Balod, Jagdalpur(Bastar) ,Bemetara, Bilaspur, Dantewada,Bijapur,Sukma, Durg, Gariyaband,Korba, Koriya (Baikunthpur), Mahasamund, Rajnandgaon
13. Superintendent Observation Home/Place of Safety/Special Home  
-----for information and necessary action.
14. Comptroller, Government Press, Nava Raipur Atal Nagar for publication in the Next Gazette.

Deputy Secretary  
Govt. of Chhattisgarh

Department of Women and Child Development